

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 19 of 2017

IN THE MATTER OF:

Meru Travels Solutions Pvt.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Raju Ramachandran, Sr. Advocate with Mr. Sonal Jain, Mr. Udyan Jain, Mr. Abir Roy, Mr. Ishkaran Singh, Mr. Kamal Sharma and Ms. Prerna, Advocates.

For Respondent: Mr. Ajay Kumar Tandon and Ms. Purnima Singh, Advocates for R-1, Mr. Gautam Chawla and Mr. Shiv Johar, Advocates for R-2.

WITH

Competition Appeal (AT) No. 20 of 2017

IN THE MATTER OF:

Fast Track Call Cab Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Raju Ramachandran, Sr. Advocate with Mr. Sonal Jain, Mr. Udyan Jain, Mr. Abir Roy, Mr. Ishkaran Singh, Mr. Kamal Sharma and Ms. Prerna, Advocates.

For Respondent: Mr. Ajay Kumar Tandon and Ms. Purnima Singh, Advocates for R-1, Mr. Rajshelcho Rao, Mr. Gautam Chawla and Mr. Shiv Johar, Advocates for R-2.

ORDER

16.01.2020

Post these appeals 'For Hearing' on **17th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)